NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 108(ND)09 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: Sharad Aggarwal & Ors V/s. Rajesh Buildcon & Infras. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
),	Indul	aj Guple Adr.	P-6, 7, 8.	hiller
2.		n Patnaik, Ash	R 1-5	Jehne
3	Ms. Teh	sina, Adv.	1	
4.		ingh, tdv.	R, 2,3,5,13,20-30 48(ND),108(ND) R.8-9	W
5.	ASMISH A	GARWAL Adv	0 7.	
6,	HARLEEN	MANR Adv	Resp 6 to 22 Jt	1 Kam

ORDER

It is clarified by the Ld. Counsels in this case that no settlement is possible. In view of the same they prayed for a final disposal of the case.

2. A connected matter is pending in Court I. The parties shall intend to take necessary steps for transfer of both the cases to one Court.

3. To come up on 28.11.2016.

(Ina Malhotra) Member Judicial